

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1908**

**TO BE ANSWERED ON DECEMBER 9, 2021**

**HOME LOAN FOR PURCHASE/CONSTRUCTION OF HOUSES**

**NO.1908. SHRI RAJAN VICHARE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that Maharashtra State has adopted the schemes initiated by the Union Government to provide home loans for purchase/ construction of houses and if so, the details thereof; and**
- (b) the number of beneficiaries of such schemes during the last three years?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a)&(b) The Union Government provides interest subsidy on home loans under Credit Linked Subsidy Scheme (CLSS) vertical of the Pradhan Mantri Awas Yojana-Urban (PMAY-U). CLSS is being implemented pan India, including in the State of Maharashtra.**

**Under CLSS vertical, there is an interest subsidy of 6.5 % for Economically Weaker Section (EWS)/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to ₹6 lakh, ₹9 lakh and ₹12 lakh, respectively, over a loan tenure of 20 years. CLSS for MIG was effective from 01.01.2017 to 31.03.2021. During the last three years, i.e. FY 2018-19 to 2020-21, 3,36,772 beneficiaries have taken benefits under CLSS vertical in the State of Maharashtra.**

**As per information received from the Ministry of Rural Development (MoRD), it is implementing Rural Housing Interest Subsidy Scheme (RHISS) since 19 June 2017 for rural households. RHISS provides interest subsidy to eligible rural households who avail housing loan for development/modification or enlargement of their house from scheduled commercial Banks, Housing Finance companies, Regional Rural Banks, and such other financial institutions.**

**Under the RHISS, an interest subsidy is provided at the rate of 3% on the principal amount of the loan and the interest subsidy is admissible for a maximum loan amount of ₹ 2.00 lakh, irrespective of the quantum of housing loan, for 20 years or full period of the loan, whichever is less.**

**During the last three years, i.e. FY 2018-19 to 2020-21, 1,339 beneficiaries have taken benefits of RHISS in the State of Maharashtra.**

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